



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Starred Question

23rd February, 2026

Total Question - 20

Terms and Conditions for Allotment of Land to Hospitals

***1 Ch. Aftab Ahmed (Nuh):**

Will the Chief Minister be pleased to state: —

- a) the number of hospitals to which land has been allotted by the Government on concessional rates in the districts Gurugram and Faridabad, togetherwith their names and locations;
- b) the terms and conditions prescribed by the Government for such allotment of land, including the specific conditions regarding provision of free treatment to poor persons or patients;
- c) whether it is a fact that such hospitals are required to provide free outdoor and indoor treatment to poor persons under the said conditions; and
- d) if so, the month-wise and hospital-wise number of poor persons or patients who have been provided outdoor and indoor treatment in these hospitals during the last five years?

To Break the Supply Chain of Drugs

***2 Sh. Vikas Saharan (Kalayat):**

Will the Chief Minister be pleased to state: - a) whether the Government is aware that the drug abuse such as Smack (Heroin), illicit alcohol and other drugs has reached a critical and worrying level in the Kalayat Assembly Constituency;

b) the year-wise details of the total number of cases registered under the NDPS Act in the Kalayat constituency during the last three years i.e. 2023, 2024 and 2025;

c) the total number of arrests made by the Government in connection with drug trafficking in the said area and the number of accused who have been successfully convicted by the Courts during this period; and

d) the steps taken by the Haryana State Narcotics Control Bureau (HSNCB) and the local police to break the supply chain of drugs in Kalayat?

To Solve the Problem of Water Accumulation

***3 Sh. Anil Yadav (Kosli):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that there is severe problem of water accumulation during the rainy season in Bhakhli-II Panchayat, in and around the area of Railway Station market, bus stand and grain market in Kosli; and

b) whether there is any proposal under consideration of the Government to formulate a Storm Water Drainage Design Plan to solve the abovesaid problem?

To Increase the Supply of Canal Water

***4 Sh. Ghanshyam Saraf (Bhiwani):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that the canal water supply to Bhiwani Assembly Constituency has been continuously reduced, i.e., earlier water was supplied for 30 days per month, then it was reduced to 15 days, thereafter 7 days and now it has been supplied only for 4 days; if so, the reasons thereof; and

b) whether there is any proposal under consideration of the Government to

increase the canal water supply to Bhiwani from the concerned YWS Circle; if so, the details thereof the time by which the abovesaid proposal is likely to be materialized?

To Construct a Trauma Centre

***5 Sh. Nikhil Madaan (Sonipat):**

Will the Health Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to establish/construct a Trauma Centre on National Highway 44 (NH-44) in district Sonipat; and
- b) if so, the details thereof?

To Issue a Corrigendum or to Update the GIS Portal to Reconcile the Records

***6 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that through a Local Government Department Gazette notification No. 8/22/95-6 Cl. dated 15th / 18th July, 1996, the term "building" was utilized in lieu of "colony" to facilitate the regularization of residential areas inhabited since 1975 in Yamunanagar;
- b) whether the Government is aware that upon the introduction of the GIS Portal, these regularized areas are now being reflected as "unapproved" in State because the portal relies on consolidated records from 1961–62 to define "Approved Areas," thereby excluding colonies regularized post-1975;
- c) whether it is also a fact that this technical discrepancy has resulted in the suspension of all development works and created severe hurdles for residents of State regarding Property IDs (PID) and building permissions; and
- d) if so, the steps being taken by the Government to issue a corrigendum or update the GIS portal to reconcile these records togetherwith the time by which these colonies are likely to be formally re-integrated as approved areas?

To Construct a New PWD Rest House

*7 **Sh. Jagmohan Anand (Karnal):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to construct a new PWD Rest House in Karnal as per the announcement made by the Hon'ble Chief Minister; and
- b) if so, the current status of the abovesaid proposal togetherwith the time by which the construction work of the abovesaid Rest House is likely to be completed?

To Repair the Roads

*8 **Smt. Geeta Bhukkal (Jhajjar):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that the following roads in Jhajjar Assembly Constituency are in a very bad/dilapidated condition:—
 - (i) Rasalwala Chowk to Bhadana—Bhadani up to village Kheri Asra;
 - (ii) Marot to Surajgarh Road;
 - (iii) approach road of village Tamaspura—Fortpura;
 - (iv) Matanhail to village Bambulia and further to village Khaparwas;
 - (v) Sampla Road up to Jupiter Hotel alongwith the drain;
 - (vi) Khorra village to Makrani Road;
 - (vii) Birohar to Sehlanga village Road;
 - (viii) Jamalpur to Bhurawas
 - (ix) Jamalpur village to Jhanswa;

(x) Koelpur to Khetawas village Road; and

(b) if so, the time by which the abovesaid roads are likely to be repaired, strengthened or widened?

To Remodel/ Reline the Water Courses

***9 Sh. Chander Parkash (Adampur):**

Will the Irrigation & Water Resources Minister be pleased to state:-

- a) whether it is a fact that a period of more than 15 years has passed since most of the watercourses in Adampur Assembly Constituency were remodelled or lined;
- b) whether the Government is aware that the present condition of these watercourses is very dilapidated due to which farmers are not receiving their authorized share of canal water;
- c) whether it is also a fact that the work to remodel or reconstruction of watercourse is not taken up by the Government before 20 years of its construction;
- d) whether there is any proposal under consideration of the Government to remodel or reconstruct watercourses that are more than 15 years old and in dilapidated condition in order to redress the genuine grievances of farmers; and
- e) if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

To Convert DIET into ITEP

***10 Sh. Raghbir Tewatia (Prithla):**

Will the School Education Minister be pleased to state:-

- a) whether it is a fact that the District Institute of Education and Training (DIET) already constructed at village Janoli in the Prithla Assembly Constituency is presently not functional; and
- b) whether there is any proposal under consideration of the Government to

convert DIET Janoli, district Palwal into an Integrated Teacher Education Programme (ITEP) institute; if so, the details thereof?

To Implement Policy of Reservation in Promotion for SC Employees

***11 Smt. Renu Bala (Sadhaura):**

Will the Chief Minister be pleased to state: -

- a) whether it is a fact that the policy of reservation in promotion to Scheduled Caste (SC) employees has not been implemented by the Government in the State; if so, the reasons thereof;
- b) the policy presently being adopted by the Government in this regard; and
- c) the steps taken or proposed to be taken by the Government to implement policy of reservation in promotion for SC employees in the State?

To Grant Ownership Rights

***12 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) whether it is a fact that there are 41 shops located in Shivaji Colony Market owned by Municipal Corporation Rohtak and the transfer of these shops was declined with the objection of right to way;
- b) whether it has now come to the notice of the Government that the said road was never under Public Works Department (PWD) and in fact belonged to the Municipal Corporation, which had constructed the said shops;
- c) whether it is also a fact that rent of the said shops has been collected by the Municipal Body for more than 25 years; and
- d) whether there is any proposal under consideration of the Government to grant ownership rights of the abovesaid shops as a special case and to transfer the said shops in the names of the present occupants ; if so, the details thereof?

To Lay Underground Pipe Line and Line the Drain

*13 **Sh. Ram Karan (Shahbad):**

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to lay an underground pipeline from Nau Gaja Peer to Dalla Majra and Shanti Nagar via Maddipur, Nalvi, Shahzadpur and Barwalia in Shahabad;
- b) whether it is a fact that the frequent flooding in the unpaved/unlined drain flowing from village Rawa to village Masana via the Shahabad Sugar Mill causes crop damage to local farmers;
- c) whether there is any proposal under consideration of the Government to line the abovesaid drain with concrete to prevent agricultural losses; and
- d) if so, the time by which the abovesaid proposals are likely to be materialized?

The Total Amount of Scholarships Sanctioned and Disbursed to Athletes and Coaches.

*14 **Sh. Aditya Surjewala (Kaithal):**

Will the Minister of State for Sports be pleased to state: -

- a) the total number of applications received, accepted and currently pending under the Cash Award Scheme and the Scholarship Scheme from eligible athletes and coaches from the year 2019 till to date togetherwith the year-wise, month-wise and medal-wise details thereof;
- b) the medal-wise, month-wise and year-wise total amount of cash awards sanctioned versus the actual amount disbursed to eligible athletes and coaches during the aforementioned period;
- c) the year-wise and month-wise total number of jobs offered to and successfully joined by athletes under the Outstanding Sports Persons (OSP) and Eligible Sports Persons (ESP) quotas since year 2019; and
- d) the medal-wise, month-wise and year-wise total amount of scholarships sanctioned and disbursed to athletes and coaches for winning medals in

qualifying international and national level competitions since year 2019?

To Start Re-construction Work of Roads

***15 Sh. Devender Hans (Guhla):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that the condition of Kaithal-Tatiana road, the Cheeka- Diwana road and the Guhla-Kharkan road is very dilapidated with numerous potholes;
- b) whether it is also a fact that the repairs being carried out to the abovesaid roads are limited to temporary bituminous patchwork, which disintegrates within a few weeks of application, leading to a wastage of public funds;
- c) the steps taken or likely to be taken by the Government to investigate the alleged irregularities regarding the construction, temporary patchwork and maintenance of the abovesaid roads; and
- d) the time by which the reconstruction work of the abovesaid roads is likely to be started and completed?

To Construct Bunds

***16 Sh. Devender Kadyan (Ganaur):**

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) the status of the proposal of the Government to construct bunds (embankment) to prevent flooding in villages along the Yamuna river falling under the Ganaur Assembly constituency; and
- b) the time by which the abovesaid proposal is likely to be materialized?

To Shift the FCI Godown

***17 Sardar Jarnail Singh (Ratia):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to

shift the godown of Food Corporation of India (FCI) outside the Ratia city; and
b) if so, whether there is also any proposal under consideration of the Government to develop park at the existing site of FCI godown after the relocation togetherwith the details thereof?

The Present Status of the Multipurpose Cooperative Societies

***18 Sh. Ram Kumar Kashyap (Indri):**

Will the Cooperation Minister be pleased to state: -

- a) the present status of the Multipurpose Cooperative Societies (MPCS) in the State togetherwith the district-wise number of branches running in profit and loss, respectively;
- b) the details of the specific rules or parameters of the Government for granting bonuses to the employees working in these societies;
- c) the number of employees who have been granted bonuses during the last three years; and
- d) the details of the prescribed procedure or criteria followed by the Government for the recruitment of new employees and officers in the said Multipurpose Cooperative Societies?

To Start the Excavation Work of Canal

***19 Smt. Manju Choudhary (Nangal Chaudhry):**

Will the Irrigation & Water Resources Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to start the excavation work of canal in the Balvati area of the Nangal Chaudhry Assembly Constituency; if so, the time by which the abovesaid work is likely to be started; and
- b) if not, the reasons thereof?

To Conduct an Enquiry and to Provide Compensation.

***20 Sh. Umed Singh (Badhra):**

Will the Revenue & Disaster Management Minister be pleased to state: -

- a) whether it is a fact that due to the severe hailstorm in March, 2025, crops suffered heavy damage in Badhra Assembly Constituency;
- b) whether it is also a fact that in the same villages some farmers received compensation while others did not, despite suffering similar losses;
- c) whether there is any proposal under consideration of the Government to conduct an inquiry in villages Dhani Phogat, Makrana, Makrani and Mauri of the Badhra Assembly Constituency and provide compensation to the remaining affected farmers; and
- d) if so, the details thereof?
